

Calcutta High Court - Appellate Side

JUSTICE/JUSTICE

Scrutiny List

As on Date 27-05-2021

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S.No.	Case Type	Filing No.	Compliance by Date	Reason for Compliance
1	WPA	10594/2021	17-06-2021	<b>Other Objection:-</b> 1. ABSENCE OF PETITIONER MOBILE PH. NO. 2. LIST OF DATES AND SYNOPSIS EXCEED 2 PAGES. 3. PETITIONER PIN CODE NO. MISSING.
2	CO	1200/2021	17-06-2021	<b>Other Objection:-</b> 1. ABSENCE OF PETITIONER MOBILE PH. NO.
3	CRR	1340/2021	17-06-2021	<b>Other Objection:-</b> 1. ABSENCE OF PETITIONER MOBILE PH. NO. 2. COPY OF ONLINE SERVICE TO THE LD. P.P. NOT ATTACHED.
4	CRR	1341/2021	17-06-2021	<b>Other Objection:-</b> 1. ABSENCE OF PETITIONER MOBILE PH. NO.
5	CRM	3855/2021	17-06-2021	<b>Other Objection:-</b> HIGH COURT ORDER OF REJECTION DT 11.02.2021 IN CRM 4619/2020 IS NOT ATTACHED WITH THE BAIL APPLICATION
6	CRM	3856/2021	17-06-2021	<b>Other Objection:-</b> 1. COPY OF REJECTION ORDER DT 17.03.2021 IN CRM NO. 10726/2020 IS NOT ATTACHED WITH THE BAIL APPLICATION
7	CRM	3857/2021	17-06-2021	<b>Other Objection:-</b> 1.NO DECLARATION ABOUT REJECTION IN THE LOWER COURT DETAILS (IF ANY) IN THE PARAGRAPH ONE AT PAGE TWO 2. NOTARIAL STAMP IS MISSING AT ID PROOF OF HAKIMA MOLLA ALIAS BIBI

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8	CRM	3859/2021	17-06-2021	<b>Other Objection:-</b> 1. SINGLE COPY. 2. COPY OF ONLINE SERVICE TO THE LD. P.P. NOT ATTACHED. 3. ABSENCE OF PETITIONERS MOBILE PH. NO.
9	CRM	3860/2021	17-06-2021	<b>Other Objection:-</b> 1. SINGLE COPY. 2. COPY OF ONLINE SERVICE TO THE LD. P.P. NOT ATTACHED. 3. ABSENCE OF PRITITIONER MOBILE PH. NO. 3. INCOMPLETE AFFIDAVIT
10	CRM	3861/2021	17-06-2021	<b>Other Objection:-</b> 1. SINGLE COPY. 2. COPY OF ONLINE SERVICE TO THE LD. P.P. NOT ATTACHED.
11	CRM	3862/2021	17-06-2021	<b>Other Objection:-</b> 1.PH. NO. OF THE PETITIONER IS ABSENT 2.COPY OF THE ON LINE SERVICE TO THE LD. P.P IS NOT ATTACHED
12	CRM	3863/2021	17-06-2021	<b>Other Objection:-</b> 1. ABSENCE OF PETITIONER MOBILE PH. NO. 2. COPY OF ONLINE SERVICE TO THE LD. P.P. NOT ATTACHED.
13	CRM	3864/2021	17-06-2021	<b>Other Objection:-</b> 1. PH. NO. OF THE PETITIONER IS ABSENT 2. COPY OF THE ON LINE SERVICE TO THE LD. P.P IS NOT ATTACHED
14	CRM	3865/2021	17-06-2021	<b>Other Objection:-</b>

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15	CRM	3866/2021	17-06-2021	1. SINGLE COPY. 2. ABSENCE OF MOBILE PH. NO. OF PETITIONER. 2. COPY OF ONLINE SERVICE TO THE LD. P.O. NOT ATTACHED.  <b>Other Objection:-</b> 1. SINGLE COPY. 2. ABSENCE OF PETITIONER MOBILE PH. NO. 3. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING).
16	CRM	3867/2021	17-06-2021	<b>Other Objection:-</b> 1. ABSENCE OF PETITIONER MOBILE PH. NO. 2. NO PIN CODE NO. OF THE RESPONDENTS HAS BEEN GIVEN.
17	CRM	3868/2021	17-06-2021	<b>Other Objection:-</b> 1. SINGLE COPY. 2. ABSENCE OF PETITIONER MOBLILE PH. NO. 3. COPY OF ONLINE SERVICE TO THE LD P.P. NOT ATTACHED.
18	CRM	3869/2021	17-06-2021	<b>Other Objection:-</b> 1. ABSENCE OF PETITIONER MOBILE PH. NO. 2. COPY OF ONLINE SERVICE TO THE LD. P.P. NOT ATTACHED. 3. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING).

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